GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:2000
ANSWERED ON:05.12.2012
SETTING UP OF IIITS UNDER PPP MODE
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to establish Indian Institutes of Information Technology (IIITs) on a `Not-for-profit` Public Private Partnership (PPP) basis in the country;

(b) if so, the details thereof;

(c) the details of terms and conditions fixed for establishment of such IIITs in the country;

(d) the details of the expenditure likely to be incurred in establishment of such IIITs;

(e) the names of the States so far identified for setting up of such IIITs in the country;

(f) whether the Government has fixed any timeframe for starting academic sessions of each of such IIITs; and

(g) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d) : The Central Government has approved a Scheme for setting up of 20 Indian Institutes of Information Technology (IIITs) in Public-Private-Partnership (PPP) mode with an overall outlay of Rs. 2808.71 crores. While the land for the purpose would be made available free of cost by the concerned State Governments, an IIIT would be established at a capital cost of Rs. 128 crores each, to be contributed in the ratio of 50:35:15 (57.5:35: 75 in North-Eastern States) by the Central Government, the State Government, and the Industry partner, respectively. It has been envisaged that the IIITs may initially be registered as Societies under the Societies Registration Act, 1860 and a tripartite Memorandum of Understanding (MoU), spelling out the role and responsibilities of all the partners, be put in place.

(e) : So far, the Central Government has conveyed 'in-principle' approval for setting up of IIITs in the States of Assam, Tripura, Rajasthan, Madhya Pradesh and Tamil Nadu.

(f) : No, Sir.

(g) : Does not arise.